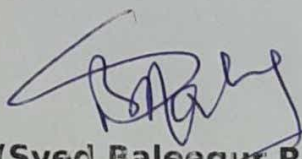


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **07-06-2021**.

(Morning Session)	(Afternoon Session)
Summons	Call on
1 SC 5003/2021	1 SC 5071/2017 2 SC 5066/2020
Evidence	HBC
2 SC 5005/2015 3 SC 5028/2015 4 SC 5026/2016 5 SC 5007/2018 6 SC 5032/2018 7 SC 5041/2018 8 SC 5011/2019 9 SC 5016/2020	3 SC 5043/2020 NBW, Proclamation & Attachment
Arguments	4 SC 5049/2016 5 SC 5007/2020
10 SC 5058/2014 11 SC 5059/2014	NBW
Charge	6 SC 5025/2017 7 SC 5063/2017 8 SC 5001/2020 9 SC 5013/2020
12 SC 5044/2017	Objection by
	10 SC 5027/2018 11 Crl.Misc. 5198/2021
	Await Orders
	12 SC 5040/2014


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.
III Addl. Dist. & Sessions Judge
Anekal, Bengaluru Rural Dist.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Matter listed on 07.06.2021 for hearing in the court of I Addl. Civil Judge & JMFC, Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.425/2013	16	Crl Misc No.362/2019
2	CC No.2002/2017	17	Crl Misc No.1068/2019
3	CC No.1897/2017	18	Crl Misc No.1067/2019
4	CC No.1151/2018	19	Crl Misc No.274/2020
5	CC No.113/2018	20	Crl Misc No.123/2020
6	CC No.816/2018	21	Crl Misc No.76/2020
7	CC No.962/2019	22	Crl Misc No.374/2020
8	CC No.2036/2019	23	Crl Misc No.397/2020
9	CC No.2041/2019	24	Crl Misc No.360/2021
10	CC No.641/2019	25	Crl Misc No.290/2021
11	CC No.1933/2020	26	Crl Misc No.320/2021
12	CC No.7037/2020	27	OS No.611/2011
13	CC No.1939/2020	28	OS No.95/2019
14	CC No.1934/2020	29	OS No.540/2019
15	Crl Misc No.367/2011	30	Ex No.5/2021

I Addl. Civil Judge & JMFC,
Anekal